

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

212/245/NCLT/MB/MAH/2017

IN THE MATTER OF:

Mr. Sanjay Lalchand Siriah

.....Petitioner

v.

White Steel Engineering Solutions Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 245

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) :

ORDER

On the last date of hearing no one was present on behalf of the petitioner and the matter was adjourned for today. The situation continues to be the same.

Consequently, the petition is dismissed for non-prosecution.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)

Sd/-

(DEEPA KRISHAN)

(MEMBER TECHNICAL)

05.09.2017

Vineet